

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PADMADEVI SUGARS LIMITED Date of Commencement of Liquidation: 20-04-2021; List of Stakeholders as on Date: 03-07-2021; Name of IP: Mr. C. Ramasubramaniam; Process Number: 1; Last 5 digit of registration number: 10096

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				782384				NA
3	Secured financial creditors	2	8057706126	2	7996665145.11		61040980.89		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	3	1026280863	2	365480863		660800000		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	6	1337770	4	987732		350038		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	1701131	1	1701131				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	61789340	1	18975662		42813678		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>13</b>	<b>9148815230</b>	<b>10</b>	<b>8384592917.11</b>	<b>0</b>	<b>765004696.89</b>	<b>0</b>	